Annexure – 7
Name of the corporate debtor: Topknit Processing Mill Private Limited; Date of commencement of CIRP: 30.11.2019(Order dt:21.11.2019); List of creditors as on: 21.12.2019

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim Received		Details of claim admitted				Amount of Contingent Claim	Amount of any	Amount of claim	Amount of claim not admitted	Amount in () Remarks, if any
	Depart ment	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable		Mutual dues, that may be set-off	Under verficati on		

NIL

BBI/IPA-002/ IP-N00635/ 2018-19/11982